

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:5678
ANSWERED ON:30.08.2001
IMPLEMENTATION OF EMISSION NORMS
MADHAVRAO SCINDIA

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether attention of the Government has been drawn to the newsitem captioned `O Experts offer alternatives for clean` appearing in the Asian Age of April 9, 2001;
- (b) if so, whether experts have opined implementation of various emission norms rather than dependence on any particular fuel/technology; and
- (c) if so, the steps taken by the Government to reduce dependence on any particular fuel/technology?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) Yes Sir.

(b) Yes Sir.

Government have made submission before the Hon`ble Supreme Court that, unleaded and low benzene petrol and diesel with 0.05% sulphur may also be treated as clean fuel.